

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 61

Dated: Guwahati, the 30th November, 2019

Pursuant to the resolutions adopted in the meeting of the Hon'ble Committee to Regulate and Monitor the Progress of Trials under the POCSO ACT, it is hereby notified as follows:

- (i) **The Special Courts dealing with cases under the POCSO Act in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh are to strictly adhere to the provisions of Section 26(1), Section 33(2) and Section 35(1) of the POCSO ACT, 2012.**

- (ii) **The Special Courts dealing with cases under the POCSO Act in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh should:**
 - (a) **Ensure the timely service of summons by the Special Public Prosecutors in such cases;**
 - (b) **Ensure that witnesses are not made to wait for long hours in the Court Room, especially when those witnesses belong to weaker sections of society; persons with disability; ailing or elderly people; and that statements of the Witnesses are recorded on the date mentioned in the summons.**

By Order,

Sd/- D. K. Das

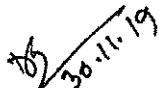
REGISTRAR (JUDICIAL)

Memo No. HC. III - 07/2015/3834-3849G Dated: 30th November, 2019

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. He is requested to circulate the Notification amongst the Judicial Officers of his respective State.
4. The District & Sessions Judges, _____, Assam. He is requested to circulate the Notification amongst the Judicial Officers under his respective jurisdiction.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Director, Law Research Institute, Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.

10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 12. The Project Manager, Computer Section, Gauhati High Court, Guwahati.
He is requested to upload this Order in the website of Gauhati High Court.
13. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)